

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 952
TO BE ANSWERED ON 04.12.2015

HOMES FOR MENTALLY RETARDED CHILDREN

952. SHRIMATI KAMLA DEVI PAATLE:

Will the minister of WOMEN AND CHILD DEVELOPMENT be pleased to state?

- a) the number of homes being run by the Government for shelterless mentally retarded children along with the average habitation in the said homes, State/UT-wise;
- b) the details of medical facilities provided in the said homes for improving their health condition;
- c) whether the Government proposes to set up more such homes in near future in the country ;
- d) if so, the details thereof; and
- e) the steps taken by the Government in this regard?

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) The Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS) under which financial assistance is provided to State Governments/UT Administrations for setting up of Child Care Institutions(CCI)s of various types for children in difficult circumstances. ICPS provides additional financial support to the CCI)s having children with special needs i.e. children who are either affected by substance abuse or who are mentally or physically challenged. The number of such CCI)s, State/UT-wise along with the number of beneficiaries and supported under ICPS is **Annexed**.
- (b) ICPS provides for purchase of specialised equipments and materials like Psychological test materials, training materials for speech and language, teaching materials wheel chairs, crèches, etc.
- (c) to (e) The setting up of CCI)s are decided by the inter-ministerial Project Approval Board (PAB) constituted under ICPS to consider and approve the financial proposals received from the State Governments/UT Administrations, on the basis of need assessment carried out and requirement projected in the respective proposals.

Annexure

Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 952 for answer on 04.12.2015 raised by Shrimati Kamla Devi Paatle "Homes for Mentally Retarded Children"

The number of CCIs having children with special needs run by the State/UTs along with the number of beneficiaries and supported under ICPS.

S. No.	States / UTs	CCIs having children with special needs	Beneficiaries Boys / Girls
1	Gujarat	2	96
2	Himachal Pradesh	1	100
3	Karnataka	4	181
4	Kerala	3	50
5	Maharashtra	1	36
6	Mizoram	2	0
7	Punjab	4	26
8	Tripura	3	161
9	Uttar Pradesh	19	177
10	West Bengal	8	238
11	Puducherry	3	82
	Total	50	1147